## IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT NO.III

CP-25/2017

## IN THE MATTER OF:

M/s. Vinod Khanna & Ors.

.. PETITIONER

Vs.

M/s. Amritsar Swadeshi Woolen Mills (P) Ltd. &Ors.

.. RESPONDENT

SECTION:

Under Section 397/398

Order delivered on 28.7.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/applicant

For the Respondents

: Mr. Karan Malhotra, Advocate

## **ORDER**

Due to paucity of time arising out of Special Bench sitting, despite the Counsel for the parties being present, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 28.8.2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 28.7.2017